

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.07.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1708 of 2022 in Comp. App. (AT) (Ins) No. 448 of 2022	Anil Kaushal Vs. Colliers International (India) Property Services Pvt. Ltd. (Formerly: Synergy Property Development Services Pvt. Ltd.) & Ors.	Shivam Sharma	Dhruv Rohatgi-R1 Yogesh Gupta-R3

### For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 706 of 2022	Kushal Maitra, Suspended Board of Director of Indus Integrated Information Management Ltd. Vs. Ganapati Stocks Pvt. Ltd. & Ors.	S.K. Pandey	Shaunak Mitra Saurav Jain-R1 to R6 Kamal Nayan Jain-R7
3.	Comp. App. (AT) (Ins) No. 587 of 2022	Rohit Jasoria Prop. RJ Brothers & Partner RJ Logistics Service LLP Vs. Aargus Global Logistics Pvt. Ltd. Through its Authorized Representative & Ors.  <b>With</b>	Dhiraj Kumar	
4.	Comp. App. (AT) (Ins) No. 588 of 2022	Rahul Jasoria Proprietor Y.K. Logistics, Y.K. International Vs. Aargus Global Logistics Pvt. Ltd. Through its Authorized Representative & Ors.	Dhiraj Kumar	
5.	Comp. App. (AT) (Ins) No. 614 of 2022	The Asst. Commissioner Central GST, Division-Himmatnagar Vs. Pravin Charan Dwary	Anushree Narain	Atul Sharma
6.	Comp. App. (AT) (Ins) No. 677 of 2022	CHD Blueberry Realtech Pvt. Ltd. Vs. Sri Sai Enterprises & Anr.	Mukesh Kumar	

7.	Comp. App. (AT) (Ins) No. 678 of 2022	Kushal Ltd.& Anr. Vs. Kartik Baldwa & Ors.	Akshay Sharma	
8.	Comp. App. (AT) (Ins) No. 680 of 2022	Kushal Ltd. & Ors. Vs. Indian Overseas Bank	Akshay Sharma	
9.	Comp. App. (AT) (Ins) No. 681 of 2022	Kushal Ltd. & Anr. Vs. Committee of Creditors of Rainbow Papers Ltd.	Akshay Sharma	
10.	Comp. App. (AT) (Ins) No. 693 of 2022	Lora Mitra Rath Vs. Bank of India & Ors.	Abhishek Jain	
11.	Comp. App. (AT) (Ins) No. 709 of 2022	Nalin Virji Shah Vs. Interglobe Finance Ltd. & Anr.	Vikramaditya Singh	

**For Admission (After Notice)**

12.	Comp. App. (AT) (Ins) No. 34 of 2021	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Iswar Mohapatra	Rohit Khanna-R1 Shiv Nandan Sharma- R1 Nikhil Kohli-R2
13.	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd.	Abhishek Bharti	Rahul Garg Himanshu Gupta
14.	Comp. App. (AT) (Ins) No. 657 of 2021	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	Keshav Gupta Vishal Mahajan Vidit Anand
15.	Comp. App. (AT) (Ins) No. 1042 of 2021 & I.A. No. 672 of 2022	Ashok BalaSaheb Gajbar Vs. Meghna Rajeev Kore & Ors.	Varun Khanna	Meenakshi Rawat Rajesh Cheetri-R1-R3 Neeha N Avinash RKhanoklarR4
16.	Comp. App. (AT) (Ins) No. 1073 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.  <b>With</b>	Devul Dighe	Rushabh Shah-R2

17.	Comp. App. (AT) (Ins) No. 1074 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.	Devul Dighe	Rushabh Shah-R2 Rajendra Chourasia Faguni Jain-R5
18.	Comp. App. (AT) (Ins) No. 1097 of 2021	Sajan Kumar Satish Kumar Vs. Archon Powerinfra India Pvt. Ltd.	Subodh Kumar	Henna George Arjun Sheth Rajiv Chawla
19.	Comp. App. (AT) (Ins) No. 229 of 2022	Maharashtra State Electricity Distribution Company Ltd. Vs. Parth Engineering and Company	Samir Malik	Ayush J Rajani Khushboo J Rajani
20.	Comp. App. (AT) (Ins) No. 262 of 2022	Assam Tea Employees Provident Fund Organization Vs. Madhur Agarwal & Anr.	Karan Mehra	Urmila Chakraborty Dhruv Surana-R1 Nikunj Berlia
21.	Comp. App. (AT) (Ins) No. 292 of 2022	Amit Jain Vs. Siemens Financial Services Pvt. Ltd.	Anjaneya Mishra	Ashwini Kr. Singh
22.	Comp. App. (AT) (Ins) No. 297 of 2022	Rashidhan Sales Pvt. Ltd. Vs. Shashi Agarwal & Anr.	Misha	Madhumita Bhattacharjee Viplav Acharya-R2
23.	Comp. App. (AT) (Ins) No. 332 of 2022	Manish Kumar Shareholder of Hind Syntex Ltd. Vs Dena Bank & Anr.	Aastha Mehta	
24.	Comp. App. (AT) (Ins) No. 341 of 2022	Sparta Global Projects Pvt. Ltd. Vs. KUGD Services Pvt. Ltd.	Karan Valecha	
25.	Comp. App. (AT) (Ins) No. 424 of 2022	E-Homes Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Anr.  <b>With</b>	Vipul Ganda	Sourav Roy
26.	Comp. App. (AT) (Ins) No. 434 of 2022	Dinesh Sood Resolution Professional (RP) of Neo Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority (Noida Authority)  <b>With</b>	Dinesh Sood	Sourav Roy Kaushal Sharma Prabudh Singh

27.	Comp. App. (AT) (Ins) No. 458 of 2022	Asha Aggarwal & Ors. Vs. New Okhla Industrial Development Authority Main Administrative Building & Ors.	Rahul Malhotra	Piyush Singh Sourav Roy-R1 I.P.S. Oberoi-R2 Aditya Parolia Akshay Srivastava
28.	Comp. App. (AT) (Ins) No. 558 of 2022	Madhya Pradesh Power Management Company Ltd. Vs. FL Smidth Pvt. Ltd. & Anr.	Ashish Prasad	Malvika Trivedi Anindita R Chowdhury Raghav Chadha-R2
29.	Comp. App. (AT) (Ins) No. 583 of 2022	Edelweiss Asset Reconstruction Company Ltd. Vs. Mohit Goyal	Ankur Sood	GP Madaan Aishwarya Adlakha

**For Hearing**

30.	Comp. App. (AT) (Ins) No. 32 of 2022 <b>(With Defects)</b>	Income Tax Department Vs. Indianroots Shopping Ltd. & Ors.	Zoheb Hossain	Prachi Johri
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Hearing**

31.	Comp. App. (AT) No. 31 of 2022 <b>(PH)</b>	R. P. Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors.  <b>With</b>	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2- R7
32.	Comp. App. (AT) No. 32 of 2022 <b>(PH)</b>	R. P. Khosla Vs. Vikram Bakshi  <b>With</b>	Deepak Khosla	Rishi Sood-R1 Anand M Mishra-R2- R7
33.	Comp. App. (AT) No. 33 of 2022 <b>(PH)</b>	Vineet Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors.  <b>With</b>	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2- R7
34.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016 <b>(PH)</b>	Sonia Khosla Vs. Vikram Bakshi & Ors.  <b>With</b>	Deepak Khosla	Anand Mishra-R1 to R5

35.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017 <b>(PH)</b>	R.P. Khosla Vs. Rishi Sood (Adv) & Ors.  <b>With</b>	Deepak Khosla	Anand Mishra-R2 to R6
36.	Contempt Case (AT) No. 08 of 2021 in Comp. App. (AT) No. 36 of 2016 <b>(PH)</b>	Montreaux Resorts (P) Ltd. Vs. Vikram Bakshi & Ors.	Deepak Khosla	Anand Mishra-R2 to R6

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar